

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5182
ANSWERED ON:05.09.2011
CONSTITUTION OF AUTHORITIES
Bundela Shri Jeetendra Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has constituted State Level Impact Assessment Authorities in the country under the Environmental Impact Assessment (EIA) Notification, 2006;
- (b) if so, the details thereof;
- (c) whether the recommendations of the State Level Expert Appraisal Committees are mandatory in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Ministry of Environment and Forests has constituted 26 State/UT level Impact Assessments Authorities (SEIAA/UTIAA) and State/UT level Expert Appraisal Committees (SEAC/UTEAC) under the provisions of the Environmental Impact Assessment (EIA) Notification 2006.
- (c) & (d) The EIA Notification 2006 provides that the SEIAA shall base its decision for grant of environmental clearance on the recommendations of the State level Expert Appraisal Committees so constituted vide the provisions of the EIA Notification 2006.